## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No. 490/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name	of the Company	Rupayan Reality Pvt.Ltd	IVs-Registrar of Companies, \	WB
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

CS ARVIND KUMAR MISHPA

Anoshu 19/01/2018

## 19.01.2018 (S.No.109) – Rupayan Reality Pvt. Ltd. Vs. Registrar of Companies, West Bengal.

## ORDER

Ld. Counsel for the appellant is present.

It appears from the record that ROC has filed detailed para-wise reply on 19.12.2017 but after that no opportunity was given to the petitioner to file rejoinder. Rejoinder, if any, may be filed within 15 days.

List on 15.02.2018.

(Jinan K.R.)

Member (Judicial)

(V.D. Singh)

(V.P. Singh) Member (Judicial)